

**Annexure - 8**

<b>Name of Corporate debtor</b>	Drop base Software Private Limited	<b>Date of Commencement of CIRP</b>	20.10.2022	<b>List of Creditors as on</b>	20.03.2023
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List of operational creditors (Other than Workmen and Employees and Government Dues)

Amount in Rs

Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not Admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Karvy Forde Search P Limited	1	14.11.2022	3,99,82,438	3,44,67,385	Supply of services	0	0	no	57.88%	0	0	55,15,053	0	Rate of interest taken at 18% per annum as per the service agreement dated 15.05.2018, whereas the operational creditor has charged 24%p.a. Legal Fees also not considered. There are no books of accounts and records of the Corporate debtor available to verify the claims submitted by the Creditors. The principal claim amount as submitted by the Operational creditor taken on record. This is Subject to revision/further verification on subsequent receipt of further information/details/records.